

Permission for operating cable, star T.V. in sector VII and VIII in R.K. Puram, New Delhi

4314. SHRI RAM DEO BHANDARI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware that commercial Star T.V. and Cable T.V.s are functioning at present in Sectors VII and VIII in R.K. Puram, New Delhi;

(b) whether the operators have taken any permission to function this system in Government quarters;

(c) whether any survey has been conducted by Government in this regard; if so, what are the details thereof; and

(d) what action has been taken by Government against those who are running such business in Government quarters?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Cable T.V. was reported to be functioning from two Government quarters, one each in Sector VII and Sector VIII, R. K. Puram, New Delhi, and connections had been taken to other quarters.

(b) No permission had been taken from the Central Public Works Department for this purpose.

(c) No survey was conducted.

(d) The concerned allottees were directed to demolish the unauthorised installations of dish antenna.

Resentment among the villagers over the threatened loss of fertile land

4315. SHRI B. K. HARIPRASAD: Will the Minister of POWER be pleased to state:

(a) whether Government are aware of the serious concern and resentment

amongst the local residents/villagers over the threatened loss of fertile land for pie pava power project in Gujarat as reported in the "Economic Times" of the 5th October, 1992; and

(b) whether Government would ensure protection of the interest of local farmers and fishermen and safeguard their welfare?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) The State Government has informed that they are aware of the problem in this regard.

(b) Adequate compensation would be given by the Government of Gujarat to land-losers under the Land Acquisition Act.

Allocation for rural electrification

4316. SHRI INDER KUMAR GUJRAL: Will the Minister of POWER be pleased to state the amount allocated for rural electrification for the year 1992-93 and 1993-94?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): An amount of Rs. 761.72 crores (including State Plan) has been allocated for rural electrification work for the year 1992-93. The Annual Plan for rural electrification for the year 1993-94 is yet to be finalised.

दुर्गापुर तथा बोकारो इस्पात संयंत्रों को बिजली की अपर्याप्त आपूर्ति

4317. श्री गया सिंह : क्या बिजली मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दामोदर घाटी निगम ने वर्ष 1992 के दौरान दुर्गापुर तथा बोकारो इस्पात संयंत्रों को अपेक्षित मात्रा में बिजली की आपूर्ति नहीं की ; और

(ख) यदि हां, तो उसके क्या कारण हैं !